2377. [Transferred to the 18th December, 1991.]

Transfer of Teachers in Kendriya Vidyalayas

2378 SHRI RAGHVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that about 100 Post Graduate Teachers, about 200 Trained Graduate Teachers and more than this number of Frimary Teachers of Kendriya Vidyalayas have been transferred at the instance of the Chairman, Kendriya Vidyalaya Sangathan since July, 1991;
- (b) if so, whether it is also a fact that most of them have been transferred to the Vidyalayas where there was no vacancy for them as per staffstrength sanctioned for 1990-91; and
- (c) if so, what are the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) The Chairman has, in his discretion, directly ordered some transfers on extreme compasionate considerations or administrative exigency.

In some of these cases, teachers have been posted to Vidyalayas where there were no vacancies as per the staff sanction for 1990-91, subject to adjustment later by sanction of requisite number of posts, keeping in view the additional enrolement of students and increased number of sections in Vidyalayas and by effecting transfers.

Allotment of Government Accommodation to Teachers of Kendriya Vidyalaya Sangathan

2379. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of flats of Kendriya Vidyalaya, Delhi Cantt. allotted to their Staff have not been vacated by their employee even after four to five years of their transfer from Delhi;

- (b) if so, the details thereof;
- (c) what action Government have taken for their vacation;
- (d) whether it is a fact that there is a long waiting list of teachers of Kendriya Vidyalaya No. 1, Delhi Cantt. for allotment of accommodation; and
 - (e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) There are three such cases.

- (c) The officials concerned have been directed to vacate these quarters.
- (d) and (e) There are 15 such staff members awaiting allotment. However, accommodation is not generally available for all staff members.

Financial Assistance for Development of Sports/Games

2380. DR. YELAMANCHILI SIVAJI: Will the Minister of HUMAN RESOURCE DEVELOP-MENT be pleased to state the details of the various schemes launched with a view to develop sports/games in States and the number of applications pending from various States financial assistance for different schemes, State-wise and scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DE-PARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DE-PARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMTA BANERJEE): For development of sports & games in States, Government is implementing the following Schemes:-

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- (i) Scheme of Grants to State Sports Councils, etc.
- (ii) Scheme of Grants to Rural Schools for purchase of non-consumable sports equipment development of playground.
 - (iii) Scheme of Laying of Synthetic Tracks/Artificial Surfaces.
 - (iv) Scheme of grants for Sports

- & Games in Universities and Colleges.
- (v) Incentive Scheme for promotion of sports & games in Schools through Prize Money.

The proposals pending for consideration under the schemes mentioned in Sl. (i) & Sl. (iii) above is given Statement attached. in the below) No proposals are pending in the Department under other Schemes.

Statement

I. Number of cases pending for consideration under the scheme of grants to State Sports Councils Etc.

| SI. No. | States | - | | | | | | | Number of applica- tions pending | | | |
|------------|-----------------|--------------|---|---|---|----|----|-----|-------------------------------------|-----|---|-----|
| 1 | Andhra Pradesh | | | | | | | | | | | 15 |
| 2 | Arunachal Prade | esh | | • | | | | | | | - | - |
| 3 | Assam . | | | | | | | • . | | | | 79 |
| 4 | Bihar . | | | | | | | | | | • | 2 |
| ₹5 | Gujarat - | | • | | | | | | | | | 15 |
| 6 | Goa - | | | • | - | | | • | | | | |
| 7 | Himachal Prade | esh | | | | | | | | • | | 9 |
| 8 | Haryana · | - | • | • | | • | • | | • | • | | 21 |
| 9 | Jammu & Kasl | hmir | | • | • | | | • | • | | • | _ |
| 10 | Kerala - | • | | | | • | • | | | | | 17 |
| 11 | Karnataka | | | | | | | | | | | 56 |
| 12 | Meghalaya | | | | | | • | | • | • | | - |
| 13 | 3 Maharashtra | | - | | • | | | • | • | • | | 104 |
| 14 | Manipur · | | • | • | • | • | | •, | • | | • | 12 |
| 1. | 5 Madhya Prade | s h j | • | | • | | | | • | • | • | 70 |
| 16 | 6 Mizoram | | | • | • | • | | | | | • | 1 |
| 1 | 7 Nagaland | | • | • | | ٠. | .• | | • | • | • | |
| 1 | 8 Orissa · | - | | | | | | • | • | • | • | 43 |
| 1: | 9 Punjab | | | | | | • | | | • | • | 10 |
| 2 | 0 Rajasthan | • | • | • | • | • | • | •, | • | . • | • | 12 |
| 2 | 1 Sikkim . | | | | | • | | • | • | • | • | 10 |
| 2 | 2 Tamil Nadu | | | • | • | T | | • | | | | 142 |

| 17 | 3 Written | Answers | | [1 | 3 DF | EC. 1 | 991] | | | to Q | uestion! | s | 174 |
|---|--|------------------------|---------|--------|-------|--------------|---------|--------|--------|-------------|-------------------|-------|-----------------|
| 1 | 2 | | | | | | | | | | | 3 | |
| 23 | Tripura . | | | | | a | | • | - | | | 1 | |
| 24 | Ustar Pradesh | | | | | | | | | | | 17 | |
| 25 | West Bingal | | | | | - | | | | | | 30 | • |
| | UNION TER | RITORIES | | | | | | | | | | | |
| 26 | Andaman & N | | | | | | | | | | | 7 | * |
| 27 | Chandigarh | | - | | | | | | | | | 3 | |
| 28 | Dama 1& Dit | 1 - | - | | | | | | | - | | _ | * |
| 29 | Delhi . | | | | | ٠ | | | | | • | 3 | |
| 30 | Didar & Nag | ar Haveli | | | | | - | | | | | _ | |
| 31 | Pondicherry | | | | | | | | | | | 1 | |
| 32 | Lakshadweep | - • | • | | • | • | | | • | | | | |
| | | | | | | | | | | | 6 | 80 | |
|] | I Number of ca | ses pending | unde | r sche | me of | layin | ig of s | ynthet | ic Tra | icks ai | tificial | surfa | ces |
| Si. N | Sl. No. | | | | | | | | | A | pplication | on. | |
| 1. | Andhra Prades | h | | | | | | | | | 1 | | |
| 2. | Maharashtra | | | | | | | | | | 2 . | | |
| 3, | Orissa | | | | | | | | | | 1 | | |
| | | | | | | | | | | | 4 | | |
| | उत्तर प्रदेश पो | के ग्रामीण लिटेकनिक | क्षेत्र | ों में | | | गुजरात | तं, ह | रियाण | ा, क | र्नाटक, ग | मध्य | ग्रसम प्रदेश |
| | | | | | | | | | | | | गैर | उत्तर |
| 2381 श्री ईश दत्त योदव : ^{क्य} | | | | | | 1 3 | प्रदेश | राज्ये | ं ने | पालिटे | कनिक ग | ित्त | करने |
| | व संसाधन वि कृपा करेंगे कि | कास मत्री | | | ने | | का प्र | स्ताव | किय | ग्राथा | 1 | | |
| (क) क्या सरकार 1991 - 92 | | | | | में | गुजरात में प | | | | | रुनिक | | |
| गर्नेक में साजवार मुद्र गाजीपर | | | | | | | | _ | | • | | | |
| जौनप् में ट् | पुर श्रौर सुल्ता कुछ पालिटेकनिय ो है ; | नपूर के ग्र | ामीण | क्षेट् | π | | | संसा | धन | विकास | सिंह रा मंत्री | | |
| है ; | · , | तो उनका | ब्यौर | रा क्य | п | 3 | | | | | चल र तनी है ; | हे व | गालि- |

(ग) उन राज्यों के नाम क्या-क्या हैं, जहां 1990-91 में पालिटेकनिक स्थापित

मानव संसाधन विकास मंत्री (श्री

प्रज़िन सिह): (क) स्रोर (ख) जी, नहीं, स्राजमगढ़, गांजीपुर, जौनपुर, जगदीशपुर (सुल्तानपुर) स्रोर समेठी (सुल्तानपुर)

में विद्यमान पालिटेकिनिक इन क्षेत्री की

किए जाने का विचार है?

आवश्यकतायें पूरी करते हैं।

(ख) वे कहां-कहां पर स्थिति हैं;

(ग) क्या सरकार राज्य में कुछ

(घ) यदि हां, तो उनका ब्यौरा क्या

श्रौर पार्लिटेकनिक स्थापित करने का विचार

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

रखती है !

है; श्रौर